

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO :9

CA NO.38/2020
IN CP NO.(IB)25/ALD/2017

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2020 THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : JODPL PVT. LTD. V/s OIL AND NATURAL GAS CORPORATION LTD. & ORS.

SECTION: 44 OF IBBI LIQUIDATION REGULATION OF IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE,
MEMBER (J)

COUNSEL FOR APPLICANT : SH. ABHINAV GAUR ALONGWITH
MS. ANKITA BAJPAI, ADVS.

COUNSEL FOR RES. NO.3 : SH. KRISHNA AGARWAL, ADV.

CA NO.38/2020 IN CP NO.(IB)25/ALD/2017

The matter was taken up today through Video Conferencing.

Heard Sh. Abhinav Gaur along with Ms. Ankita Bajpai, Advocates for the applicant and Sh. Krishna Agarwal, Advocate for respondent no.3 through video conferencing.

A perusal of the earlier order of this Court dated 05.11.2020 shows that the additional affidavit was required to be filed by the applicant showing the efforts made by the Liquidator for liquidation after 05.02.2019, which has been filed and notices were also issued to the respondents.

A perusal of the record further shows that the vakalatnama on behalf of respondent no.3 has been filed, but none has put in appearance on behalf of respondent no.1 & 2. Affidavit of service has also not been filed to show that the respondent no.1 & 2 have been noticed.

Let, the affidavit of service be filed by the next date fixed.

Ld. Counsel appearing for respondent no.3 states that only the copy of the urgency application has been served upon him by the applicant and copy of the petition has not served. Ld. Counsel for the applicant undertakes to serve the same upon the counsel for respondent no.3 within a week. Thereafter, Ld. Counsel for respondent no.3 may file reply by the next date fixed.

Ld. Counsel Ms. Ankita Bajpai appearing for the applicant states that the matter is already fixed for 20.01.2021.

Accordingly, put up on 20th January, 2021 before the Regular Court/ through Video Conferencing.

— Sd —

Dated : 15.12.2020

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)